

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

226. C.P.(CAA)/65(MB)2024 C.A.(CAA)/246(MB)2023

**IN THE MATTER OF**

Tata Steel Limited

U/s 230-232 of the Companies Act, 2013

**Order Delivered on 15.05.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Sukanya Sehgal (PH)

For the Respondent:

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**ORDER**

Adjourned to **05.06.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/